

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:480
ANSWERED ON:28.04.2005
ALLOTMENT OF PETROL PUMPS TO FAMILIES OF KARGIL MARTYRS
Narhire Smt. Kalpana Ramesh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government had earlier announced to allot petrol pumps to the families of Kargil martyrs;
- (b) if so, whether the Government is aware that many families of Kargil martyrs are yet to get the allotted petrol pumps;
- (c) if so, the reasons for delay in allotment of petrol pumps to these families; and
- (d) the steps taken by the Government for allotment of petrol pumps to the families of martyrs expeditiously?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.480 TO BE ANSWERED ON 28.04.2005 REGARDING ALLOTMENT OF PETROL PUMPS TO FAMILIES OF KARGIL MARTYRS.

(a) to (d): Government had introduced a special scheme in 1999 for the allotment of retail outlet dealerships (petrol pumps) and LPG distributorships to the widows / next of kin of the defence personnel killed in action in 'Operation Vijay' (Kargil). Under the scheme, the Director General Resettlement (DGR) under the Ministry of Defence, Government of India, recommends to the Ministry of Petroleum & Natural Gas the names of the beneficiaries, and the locations where they would like to set up the dealerships/distributorships. Allotments are approved by the Government on the recommendation of the oil industry, after undertaking feasibility studies of the locations opted for by those beneficiaries.

Under this scheme, 308 retail outlets (ROs) were to be commissioned, but eight allottees were not interested in securing dealerships. In addition, there are 12 cases where Letters of Intent (LOIs) have not been issued owing to such reasons as allottees seeking a change of product/location; failure to produce the required documents; locations suggested by allottees not being found viable, etc. The status of the remaining 288 allotments, where LOIs have been issued, is as follows:-

- ROs commissioned	- 249	
- Land obtained and work in progress	- 4	
- Land obtained	- 2	
- Land identified	- 9	
- Looking for land	- 24	

Total - 288

In 6 cases where land has been obtained, work is in progress and the ROs are expected to be commissioned early. In 9 cases where land has been identified, the formalities for acquisition of land are in progress. In the balance 24 cases, where land has not yet been found, every effort is being made by the OMCs concerned with Government authorities / private parties to obtain land for the expeditious commissioning of these allotments.